

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 41 of 2014**

**Dated : 3<sup>rd</sup> February, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Steel Authority of India Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swapna Seshadri**

**ORDER**

At the request of the learned counsel for the Appellant, Post the  
matter on **13.02.2014** for Admission.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/ak*